

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

117. I.A. 4239/2023

IN

C.P.(IB)-4359(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Mrs. Bhanu Navin Nisar

V/s.

M/s. Vijay Group Realty LLP

SECTION 7 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Amir Arsiwala a/w Adv. Vidit Divya Kamat i/b BJ Law Offices, Counsel
for the Applicant in I.A. 4239/2023 is present.

I.A. 4239/2023

The above Interlocutory Application is wrongly listed on board today.

List this matter on its scheduled date on **07.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)